

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1812  
ANSWERED ON:04.12.2012  
INCLUSION OF WESTERN GHATS IN UNESCO LIST  
Ramasubbu Shri S.

**Will the Minister of CULTURE be pleased to state:**

- (a) whether the Western Ghats in the country has been included in the list of World Heritage Sites;
- (b) if so, the details thereof;
- (c) whether the Union Government has taken any steps to protect the wealth of flora and fauna in the region and set up a statutory authority in this regard; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF CULTURE SMT. CHANDRESH KUMARI KATOCH

- (a) & (b) Yes sir. 39 locations in the western ghats in the states of kerala, karnataka, tamil nadu and Maharashtra have been inscribed as a world Heritage site in the UNESCO World Heritage List during the 36th session of world Heritage committee held in july, 2012 at st. petersburg, russia.
- (c) The Minsitry of Environment & Forests (MoEF) establishes National parks, wildlife sanctuaries and tiger reserves under the wild life (protection) Act 1972. central assistance is provided to the states. No statutory authority is set up for the conservation of the world heritage sites in the western Ghats
- (d) Does not arise.